

CENTRAL ADMINISTRATIVE TRIBUNAL  
MADRAS BENCH

O.A. No. 17/1987

M. K. Ullaskumar

Applicant

vs.

1. Sub Postmaster (LSG)  
Pandalam

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2. Superintendent of Post Offices,  
Mavelikkara Division,  
Mavelikkara

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Respondents

3. Government of India,  
Ministry of Communications  
(P&T) Board, Sardar Square,  
Parliament Street, New Delhi.

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M/s. O. V. Radhakrishnan  
K. Radhamani Amma  
V. N. Subhangan  
Raju K. Mathews

Counsel for the  
applicant

Mr. K. Karthikeya Panicker, ACGSC

Counsel for the  
respondents

CORAM:

Hon'ble Shri B. C. Mathur,  
Vice Chairman

&

Hon'ble Shri G. Sreedharan Nair,  
Judicial Member

(Order pronounced by Hon'ble Shri G. Sreedharan Nair,  
Judicial Member on 22.9.1987)

O R D E R

This application is filed by an Extra Departmental  
Chowkidar challenging the order terminating his service.  
The order was issued on 5.1.1986. Today when this  
matter was taken up for hearing, the Additional Central  
Government Standing Counsel has produced before us a  
letter addressed to him from the Superintendent of

Postoffices to the effect that pursuant to the order from the Director General, Department of Posts, the applicant has been reinstated in service on 10.7.1987.

In view of the above, we close this application.

*Sreedharan Nair*  
22.9.1987

(G. Sreedharan Nair)  
Judicial Member  
22.9.1987

*B. C. Mathur*  
(B. C. Mathur)  
Vice Chairman  
22.9.1987

Index: Yes/No